


NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/07/2017 AT 10.00 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/172/ (IB)/2017
NAME OF THE PETITIONER(S) : ARIES ENTERPRISES
NAME OF THE RESPONDENT(S) : AUGUSTAN TEXTILE COLOURS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	A. ANANTHA PADMANABHA SWAMY	PETITIONER COUNSEL	
	9003970445		

ORDER

Counsel for petitioner present. No representation on behalf of the respondent.
Counsel for petitioner filed affidavit and bank statement as per Sec.9 (3)(b)& (c)
of I&B Code, 2016. He is directed to furnish copy of the same to the other side.
Time extended at request. Put up on 03.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)